reserves for Dl & D3 fields of the block KG-DWN-98/3 in November, 2004 was 3.81 Trillion Cubic Feet (TCF) which was increased by the contractor to 10.03 TCF in December, 2006. In April, 2012, the contractor has revised the recoverable gas reserves to 3.10 TCF for D1 & D3 fields.

In case of MA field, the quantum of recoverable gas reserves was 681.4 Billion Cubic Feet (BCF) in April, 2008. Subsequently, the contractor has revised the estimates of recoverable reserves to 788 BCF.

Initially, the contractor has submitted the estimates of reserves based on the studies carried out by resource/reserves estimation agencies like D&M, Petrotel & PGS. Subsequently, the contractor had submitted gas reserves certified by Gaffney Cline Associates (GCA) of U.K.

The Contractor has attributed the following reasons for such changes in reserves:

- i) Increase in recoverable gas reserves from 3.81 TCF in IDP to 10.03 TCF in AIDP was based on results of additional inputs from 9 more discoveries in KG-DWN-98/3 block, additional 3D seismic data covering about 7600 Sq. Km area, extensive coring in two wells, other G&G studies and reserves assessment by an internationally reputed resource & reserves estimation agency M/s Gaffney Cline Associates (GCA) of UK.
- ii) The Contractor said that decrease in gas reserves form 10.03 TCF in AIDP to 3.10 TCF subsequently in April, 2012 was due to various reasons such as reservoir and production performance, pressure decline, early water encroachment, less contribution from the sands outside the main channel areas, results obtained from Material Balance, Simulation and Geological Models etc.

Gas pipeline to Goa

582. SHRI SHANTARAM NAIK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the present status of construction of gas pipe line to Goa;
- (b) by what date the project will be completed;
- (c) the estimated cost of the project, the amount spent and revised estimates, if any;

- (d) the details of the route of the pipeline;
- (e) whether there were any objections to the route of the pipeline partly or otherwise; and
 - if so, how were the issues resolved?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) GAIL is executing Dabhol-Bangalore pipeline, a part of which, is being laid in the State of Goa. The length of gas pipeline through the State of Goa is 36 Kms out of which 22 kms is completed.

- (b) GAIL expects that the pipeline is likely to be ready by December, 2012.
- The initial estimated cost of Dabhol-Bangalore pipeline is Rs.4543 Crores including spurlines to various consumers. This has been further revised to Rs. 4994 Crores. The expenditure so far is Rs. 1776 Crores.
- (d) Specifically in Goa, the pipeline is passing through two districts, namely North Goa and South Goa. In North Goa, the pipeline is passing through Bicholim and Ponda Taluka. In South Goa, the pipeline passes through Mormugao Taluka. The end point is Zuari fertilizers.
- (e) GAIL has informed, that objections were raised with the Competent Authority on RoU acquisition in villages of Amona, Orgaon, Tivrem, Adcolna, Cundaim, Quellossim and Cortalim.
- All the objections were resolved with mutual consent by Competent Authority designated for the project in the State of Goa.

Appointment of LPG distributors in U.P.

583. SHRIMATI KUSUM RAI:

SHRI PRABHAT JHA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to reply to Unstarred Question 4296 given in the Rajya Sabha on 15 May, 2012 and state:

(a) whether Government has received any representation against advertisement dated 16th April, 2012, for appointment of LPG distributors in Uttar Pradesh under Rajiv Gandhi Gramin LPG Vitarak Yojana from Members of Parliament and other quarters;